

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH,
PUNE

BEFORE SHRI R S SYAL, VICE PRESIDENT AND
SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER

आयकरअपीलसं. / ITA No.2092/PUN/2019

निर्धारण वर्ष / Assessment Year: 2012-13

The Income Tax Officer, Ward-2(2), Nashik.	Vs	Pajwani Build Tech Private Limited, 8/66, Verma Nagar, Of. Azad Road, Andheri(E), Mumbai – 400069. PAN: ARNPS 6425 K
Appellant/ Assessee		Respondent /Revenue

Assessee by	None
Revenue by	Shri M.G.Jasnani – DR
Date of hearing	31/05/2022
Date of pronouncement	31/05/2022

आदेश / ORDER

PER S.S.Godara, JM:

This Revenue's appeal for the A.Y. 2012-13 is directed against the Commissioner of Income Tax(Appeals)-2, Nashik's order, dated 17.10.2019 passed in case no.Nsk/CIT(A)-2/100/2015-16 involving proceedings u/s 143(3) of the Income Tax Act, 1961 in short "the Act".

2. This appeal came up for hearing today i.e. 31st May, 2022. None appeared on behalf of the assessee. A perusal of records reveals that the assessee has submitted his application on 25.05.2021 to have opted for settlement under for Vivad Se Vishwas Scheme-2020 followed by his necessary compliance thereunder. He has also enclosed Form-5 issued by the designated authority vide Acknowledgment No.343899030220421 dated 22.04.2021 and requested permission for withdrawal of the present appeal.

3. Learned Departmental Representative(DR) is fair enough in not disputing all these averments.
4. This Revenue's appeal stands dismissed in above terms.

Order pronounced in the open Court on 31st May, 2022.

Sd/-
(R S SYAL)
VICE PRESIDENT

Sd/-
(SATBEER SINGH GODARA)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 31st May, 2022/ SGR*

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A) concerned.
4. The Pr. CIT concerned.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकरअपीलीयअधिकरण, पुणे/ITAT, Pune.